

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2263
ANSWERED ON:09.03.2011
ALLOCATION OF PLAN FUNDS TO STATES
Tomar Shri Narendra Singh

Will the Minister of PLANNING be pleased to state:

- (a) whether the State Governments get the plan funds allocated by the Central Government on time;
- (b) if so, the details thereof;
- (c) the number of Central projects in Madhya Pradesh pending because of non-release of funds by the Central Government;
- (d) whether the Government proposes to provide Central assistance directly to the project development officer; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, SCIENCE & TECHNOLOGY AND EARTH SCIENCES(DR. ASHWANI KUMAR)

(a) to (e) : Planning Commission approves Annual State Plans in consultation with the States. The State Governments get Central funds from concerned Administrative Ministries or Ministry of Finance based on budget allocation, the guidelines of various plan schemes as well as the utilisation of funds released earlier. For some Centrally Sponsored Schemes, the release of funds is made by the Administrative Ministry directly to the implementing agencies of States without routing it through the consolidated fund of the States. Investment in Central Sector projects in Madhya Pradesh amounted Rs 1098.85 crore in 2008-09 and Rs 8417.22 crore in 2009-10. Further, during 2009-10 and 2010-11 (upto 4th March, 2011), Rs 14,741.78 crore and Rs 15,149.81 crore respectively have been released for the State of Madhya Pradesh on account of all Plan schemes.